National Company Law Tribunal

Allahabad Bench

CP NO. 37/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 23.10.2017**

NAME OF THE COMPANY: Jaiprakash Associates Ltd

SECTION OF THE COMPANIES ACT: 74(2) of the companies act of 2013

SI. NO. R.P. Agarwal 1.

Designation

Representation

Petitioner

2.

C.P. No. 37/ALD/2017

Sh. R.P. Agarwal, Advocate for the petitioner company. The case is fixed for the pronouncement of order. Order in detail is dictated separately. The present petition filed U/s 74(2) of the Companies Act, 2013 is allowed in terms of and with further directions. The petition is stands disposed of, no order as to cost.

Date: 23/10/2017

Typed by P.K.Jyoti H.P. Chaturvedi, Member(Judicial)